*280.  SHRI NAMA NAGESWARA RAO:
SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government is aware that a large number of budget private schools, mainly catering to the economically weaker sections, are facing closure due to non-payment of fees by parents due to which they are unable to make payment to the teachers and meet their other expenses owing to the recent corona virus pandemic;

(b) if so, the reaction of the Government thereto;

(c) whether the Government has taken any measures to provide assistance to these budget private schools to help them carry on their educational activities for benefitting the students from the economically weaker sections;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF EDUCATION

(SHRI RAMESH POKHRIYAL ‘NISHANK’)

(a) to (e): A statement is laid on the Table of the House.
STATEMENT REFERRED TO IN REPLY TO THE PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.280 FOR ANSWER ON 15.03.2021 ASKED BY SHRI NAMA NAGESWARA RAO AND SHRI JANARDAN SINGH SIGRIWAL, HON’BLE MP, LOK SABHA REGARDING BUDGET SCHOOLS

(a) and (e): Education is a subject in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State Governments. Thus, the matters relating to payment of fees by parents are regulated in terms of Rules and Instructions of the State Government concerned.

The Central Government has been supporting States and UTs for implementation of various provisions of the Right of Children to Free and Compulsory Act, 2009, including expenditure incurred towards reimbursement to private schools for admissions of children under Section 12(1) (c) which provides for admission of children belonging to weaker sections and disadvantaged groups in the neighbourhood schools in class I (or earlier) to the extent of at least 25 percent of the strength of that class.

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